

File No. 409-9/2005-FN

Date: 28th July 2005

To,

All Service Providers,

Corrigendum

Subject: Direction under Section 13 read with paras (i),(ii),(iii) and (v) of sub-section (1) of Section 11 of the Telecom Regulatory Authority of India Act 1997 on provision of Interconnection dated 7th June 2005.

In TRAI's Direction dated 07.06.2005 to all Service Providers on the above subject,

(i) the following entries –

“Subject: Direction under section 13 read with paras (i), (ii), (iii), and (v) of clause (b) of sub-section (1) of section 11 of the Telecom Regulatory Authority of India Act 1997 on provision of Interconnection.”

may be read as -

“Subject: Direction under section 13 read with paras (i), (ii), (iii), (v) and (vi) of clause (b) of sub-section (1) of section 11 of the Telecom Regulatory Authority of India Act 1997 on provision of Interconnection.”

(ii) the following entries –

“AND THEREFORE, in exercise of the powers vested in it under section 13 read with section 11(1) (b) (i), (ii), (iii), and (v) of the Telecom Regulatory Authority of India Act 1997, and in order to ensure compliance of terms and conditions of license and effective interconnection between service providers and to protect consumer interest, the Authority hereby directs all service providers to provide interconnection on the request of the interconnection seeker within 90 days of the applicable payments made by the interconnection seeker.”

may be read as-

“AND THEREFORE, in exercise of the powers vested in it under section 13 read with section 11(1) (b) (i), (ii), (iii), (v) and (vi) of the Telecom Regulatory Authority of India Act 1997, and in order to ensure compliance of terms and conditions of license and effective interconnection between service providers and to protect consumer interest, the Authority hereby directs all service providers to provide interconnection on the request of the interconnection seeker within 90 days of the applicable payments made by the interconnection seeker.”

This issues with the approval of the Authority

[Arvind Kumar]
Dy. Advisor [FN]